

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

C.A. No. 261/621A/CLB/MB/2013

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2016**

Name of the Company: Gujarat Apollo Industries Ltd.

Section of the Companies Act: 621-A Section 211(2AA) of the Companies Act,
1956;

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ashish Sheth	practicing Company Secretary	Aug. Arolio 3rd. M.	
2.				

ORDER

Heard the arguments of learned P.C.S
appearing for the applicant.
for order to be on 31-8-16

B.M.
24/8/16
Member (G)